

HIGH COURT OF ANDHRA PRADESH AT AMARAVATI

AUCTION NOTICE

Roc. No. 360 / 2025 / AP HC Vehicles, dated: 16.10.2025

The High Court of Andhra Pradesh intends to dispose of unserviceable 115 old tyres and invites quotations in sealed covers from the interested agencies/persons for purchase of the said tyres in a lot.

The intending bidders may submit their sealed quotations to the undersigned superscribing **"TENDER FOR SALE OF CONDEMNED 115 OLD TYRES"** either in person or through post during office hours i.e., on any working day between 10.30 a.m. and 5.00 p.m. on or before **31.10.2025**. The quotations received after the said time and date will not be considered.

The auction will be conducted among the bidders who submitted quotations on **15.11.2025** at 11.00 a.m.

TERMS AND CONDITIONS OF TENDER:

1. The intending bidder may verify the tyres in the High Court buildings between 10.30 a.m. and 5.00 p.m. on all working days by contacting Vehicles Section on phone No.0863-2372738, before submitting quotation.
2. The tenderers are required to quote the highest rate for the tyres as a lot.
3. The auction will be knocked down in favour of the highest bidder in the auction.
4. The successful bidder shall have to deposit the total bid amount immediately.
5. If the successful bidder does not deposit the amount, his bid will be cancelled and the auction will be knocked down in favour of the next highest bidder.
6. The High Court has the discretion to accept or reject any or all the quotations without assigning any reason.


REGISTRAR (PROTOCOL)